

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 125

CP No. 137/Chd/Pb /2020

**IN THE MATTER OF:**

Arun Kumar Goyal & Ors.

...Petitioners

Vs.

Aar Kay Chemicals Pvt. Ltd.

...Respondent

**Under Section:** 241(1), 242, 59, 130, 210, 213 CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

Sd-  
Court Officer

July 12, 2024  
SM